

E-Mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2015/1652/A

From :- Shri Kaushik Kumar Sharma
Joint Registrar (Vigilance)
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika
Member, Motor Accident Claims Tribunal
Goalpara.

Dated Guwahati the 18th March, 2020.

Sub: **Head Quarter leave permission.**

Ref:- Your letter No. MACT/GLP/2020/286 dated 11.03.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for Head Quarter Leave permission from the evening of 13.03.2020 till the morning of 16.03.2020, with your official allotted vehicle, at your own cost, has been granted.

The District & Sessions Judge, Goalpara and in his absence the next senior-most Judicial Officer at the station will remain incharge of your court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2015/1653 - /A dated 18.3.2020

Copy to -

1. The District & Sessions Judge, Goalpara information.
2. ✓ The Project Manager, Gauhati High Court, Guwahati for information and necessary action.

JT. REGISTRAR (VIGILANCE)

Rdsr